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SLP(C)No. 8331-8332 OF 2003
ITEM No.204

Court No. 2

SECTION XVI
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.8331-8332/2003

(From the judgement and order dated 13/08/2002 in FA 231&232/95

of The HIGH COURT OF CALCUTTA)

AMAR NATH AGARWALLA

Petitioner (s)

VERSUS

DHILLON TRANSPORT AGENCY

Respondent (s)

(For Final Disposal)
(With Office Report)

Date : 20/08/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s) Mr. Jaideep Gupta, Sr. Adv.
Mr. Aruneshwar Gupta, Adv.

Mr. Amarjit Singh, Adv.

For Respondent (s) Mr. Mukul Rohtagi, Sr. Adv.
Mr. I.S. Alag, Adv.

Mr. Pradeep Kumar Bakshi, Adv.

Mr. Rajat Navat, Adv.

UPON hearing counsel the Court made the following
O R D E R

In view of the letter circulated the matter is

adjourned for two weeks.

(SUMAN WADHWA)
COURT MASTER

(MADHU SAXENA)
COURT MASTER